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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.12.2017. 16.1.18

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|-------------|---------|--|
| CP No.122/ BB/ 2017 | - | For hearing | 252(3) | Gandtrack Aerospace Tools Pvt. Ltd. & Another Vs ROC. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|-----------|
|---------|-------------------------------------|------------------------|-----------|

1. Jayashree
Parthasarathy
9986649498

PETITIONER



ORDER

PCS for Petitioner is present. She has filed additional documents. She is directed to file a memo confirming that machinery imported is already installed and is in operation, on behalf of the Company. List it for orders on 25.01.2018.


Member (T)


Member (J)